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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES, MUMBAI

No. F.1.Ad (AT)/2025

Dated 13.01.2026

ORDER

On account of Maharashtra Municipal Corporation Election 2026 scheduled on 15.01.2026 and in view of General Administration Department, Mantralaya, Mumbai Notification No. PHD-1319/C.R-145/Japuk (XXIX), dated 06.01.2026, Income Tax Appellate Tribunal at Mumbai, Pune and Nagpur Bench(es) shall remain closed on 15.01.2026.

This issues with the approval of the Hon'ble President, ITAT.


13.1.2026
(V. K. Singhal)
Deputy Registrar

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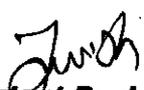
1. Hon'ble Members, ITAT, Mumbai, Pune and Nagpur.
2. Sr. Ps. to the Hon'ble President, ITAT.
3. Sr. Ps. to the Hon'ble Vice-President, ITAT, Mumbai Zone.
4. Sr. Ps. to the Hon'ble Vice-President, ITAT, Pune Zone.
5. ITAT, Website/ Notice Board
6. All concerned

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF A BENCH FOR 15-JANUARY-2026 (THURSDAY)

BENCH WILL NOT FUNCTION

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6364/MUM/2024	2010-11	[D] ASHOKKUMAR KOTHARI (E-FILE)	
2	ITA 3662/MUM/2025	2017-18	[D] ANTARA TUSHAR MOTIWALA (E-FILE)	Adj. to
3	ITA 3753/MUM/2025	2017-18	[A] ACCESS DIAMONDS PRIVATE LIMITED	19-1-26
4	ITA 3914/MUM/2025	2017	[D] ACCESS DIAMONDS PRIVATE LIMITED (E-FILE)	
5	ITA 4700/MUM/2025	2017-18	[A] ARCIL SBPS 001 I TRUST	Adj. to
6	ITA 4760/MUM/2025	2008-09	[A] A.B. EXPORTS PRIVATE LIMITED (E-FILE)	20-1-26
7	ITA 5887/MUM/2025	2017-18	[D] ASHOK KUMAR VALCHAND JAIN (E-FILE)	Adj. to
8	CO 321/MUM/2025	2017-18	[A] ASHOK KUMAR VALCHAND JAIN	21-1-26
9	ITA 6000/MUM/2025	2013-14	[D] ADITYA BIRLA FOUNDATION (E-FILE)	Adj. to
10	ITA 6001/MUM/2025	2014-15	[D] ADITYA BIRLA FOUNDATION (E-FILE)	22-1-26
11	ITA 6149/MUM/2025	2015-16	[D] UNITED FASHION APPARELS PVT LTD (E-FILE)	

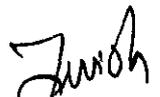

Assistant Registrar
14-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF B BENCH FOR 15-JANUARY-2026 (THURSDAY)

BENCH WILL NOT FUNCTION

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6916/MUM/2024	2016-2017	[A] NEW BOMBAY MERCHANTS EDUCATIONAL FOUNDATION (E-FILING (RECALLED MATTER))	Adj. to
2	ITA 2852/MUM/2024	2020-21	[D] SUNPHARMA DISTRIBUTORS LIMITED (RECALLED MATTER)	19-01-2026
3	ITA 3375/MUM/2024	2011-12	[D] NAXNOVA TECHNOLOGIES PVT. LTD. (E-FILED)	
4	ITA 3546/MUM/2024	2012-13	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED)	Adj. to
5	ITA 3568/MUM/2024	2013-14	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED)	20-01-2026
6	ITA 3612/MUM/2024	2016-17	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITE (E-FILED)	
7	ITA 3628/MUM/2024	2014-15	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED)	
8	ITA 3816/MUM/2024	2016-17	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED)	
9	ITA 5360/MUM/2025	2008-09	[A] BIRLA SHLOKA EDUTECH LTD	
10	ITA 5361/MUM/2025	2009-10	[A] BIRLA SHLOKA EDUTECH LTD	
11	ITA 5362/MUM/2025	2010-11	[A] BIRLA SHLOKA EDUTECH LTD	Adj to
12	ITA 5363/MUM/2025	2011-12	[A] BIRLA SHLOKA EDUTECH LTD	21-01-2026
13	ITA 5364/MUM/2025	2012-13	[A] BIRLA SHLOK EDUTECH LIMITED	
14	ITA 5365/MUM/2025	2013-14	[A] BIRLA SHLOK EDUTECH LIMITED	
15	ITA 5366/MUM/2025	2014-15	[A] BIRLA SHLOK EDUTECH LIMITED	
16	ITA 5408/MUM/2025	2016-17	[A] BOMBAY MINERALS LIMITED (E-FILE)	Adj to
17	ITA 5409/MUM/2025	2016-17	[D] BOMBAY MINERALS LIMITED (E-FILE)	22-01-2026
18	ITA 5410/MUM/2025	2018-19	[A] BOMBAY MINERALS LIMITEO (E-FILE)	


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 14-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF C BENCH FOR 15-JANUARY-2026 (THURSDAY)****BENCHWILLNOTFUNCTION**

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2480/MUM/2025	2009-10	[A] COMBINE DIAMONDS PRIVATE LIMITED (E-FILE) ←	
2	ITA 4612/MUM/2025	2012-13	[A] PARESH GOVINBHAI LUKHI (E-FILE)	Adjourned
3	ITA 5346/MUM/2025	2016-2017	[A] PERMESHWAR FASHION IMPEX PVT LTD (E-FILE)	to
4	ITA 6079/MUM/2025	2020-21	[D] CLARION COSMETICS PRIVATE LIMITED (E-FILE)	20/01/26
5	ITA 6171/MUM/2025	2018-19	[D] PRADEEP PHULCHAND AGARWAL (E-FILE) ←	
6	ITA 6184/MUM/2025	2017-18	[A] PAREKH ORNAMENTS LLP ←	
7	ITA 6185/MUM/2025	2017-18	[A] PAREKH ORNAMENTS LLP	Adjourned
8	ITA 6206/MUM/2025	2019-20	[D] CHALET HOTELS LIMITED (E-FILE)	to
9	CO 361/MUM/2025	2019-20	[A] CHALET HOTELS LIMITED	22/01/26
10	ITA 6216/MUM/2025	2007	[D] M/S OMKAR HEAVY ENGINEERING LIMITED (E-FILE) ←	

J. J. J.
Assistant Registrar
6/11/14-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF D BENCH FOR 15-JANUARY-2026 (THURSDAY)****BENCH WILL NOT FUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2398/MUM/2025	2018-19	[D] RELIANCE INDUSTRIAL INVESTMENTS AND HOLDINGS LIMITED (E-FILE)	
2	ITA 2399/MUM/2025	2019-20	[D] RELIANCE INDUSTRIAL INVESTMENTS AND HOLDINGS LIMITED (E-FILE)	Adjn.
3	ITA 4256/MUM/2025	2020-21	[D] RELIANCE INDUSTRIAL INVESTMENTS AND HOLDING LTD (E-FILE)	to
4	ITA 5629/MUM/2025	2017-18	[A] DINESH JAWARAJI PARIHAR	20-01-26
5	ITA 5633/MUM/2025	2018-19	[A] DINESH JAWARAJI PARIHAR	
6	ITA 5634/MUM/2025	2019-20	[A] DINESH JAWARAJI PARIHAR	
7	ITA 7230/MUM/2025	2018-19	[A] RAVINDER SINGH SETHI (E-FILE)	
8	ITA 7260/MUM/2025	2017-18	[A] DIMPLE REALTORS PRIVATE LIMITED (E-FILE)	Adjn.
9	ITA 7270/MUM/2025	2026-27	[A] ROTARY CLUB OF THANE WEST CHARITY TRUST (E-FILE)	to
10	ITA 7271/MUM/2025	2026-27	[A] ROTARY CLUB OF THANE WEST CHARITY TRUST (E-FILE)	21-01-26
11	ITA 7274/MUM/2025	2022-23	[A] MUMBAI METROPOLITAN REGION DEVELOPMENT AUTHORITY (E-FILE)	
12	ITA 7275/MUM/2025	2022-23	[A] MUMBAI METROPOLITAN REGION DEVELOPMENT AUTHORITY (E-FILE)	
13	ITA 7277/MUM/2025	2014-15	[A] MOHANLAL JAWANLAL SAKARIA (E-FILE)	Adjn.
14	ITA 7280/MUM/2025	20217-18	[A] M C DAVAR HOLDINGS PRIVATE LIMITED (E-FILE)	to
15	ITA 7281/MUM/2025	2019-20	[A] MAYUR BHARATBHAI POPAT (E-FILE)	22-01-26

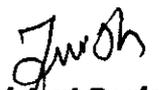
J. Singh
Assistant Registrar
14-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF E BENCH FOR 15-JANUARY-2026 (THURSDAY)

BENCHWILLNOTFUNCTION

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4551/MUM/2024	2012-13	[A] TELEMObILE (INDIA) COMMUNICATIONS PRIVATE LIMITED (E-FILE)	
2	ITA 5956/MUM/2024	2010-11	[D] KNIGHT RIDERS SPORTS PVT. LTD (E-FILING)	
3	ITA 3020/MUM/2025	2017-18	[A] HEERA SIDDHI HOMES LLP (E-FILE)	
4	ITA 4483/MUM/2025	2013-14	[A] KELVIN AIR CONDITIONING AND VENTILATION SYSTEMS PVT LTD	Adjourned
5	ITA 4714/MUM/2025	2013-14	[A] HINDESA YARNS PVT LTD	to
6	ITA 5691/MUM/2025	2023-24	[A] KOHINOOR PLANET CONSTRUCTIONS PRIVATE LIMITED (E-FILE)	19/01/26
7	ITA 5916/MUM/2025	2022-23	[A] TATA COMMUNICATIONS TRANSFORMATION SERVICES LIMITED (E-FILE)	
8	ITA 6197/MUM/2025	2022-23	[D] TIKTOK ENTERPRISES (E-FILE)	
9	CO 369/MUM/2025	2022-23	[A] TIKTOK ENTERPRISES (E-FILE)	
10	ITA 6198/MUM/2025	2009-10	[D] HITESH SHANTILAL MEHTA (E-FILE)	
11	ITA 6199/MUM/2025	2010-11	[D] HITESH SHANTILAL MEHTA (E-FILE)	
12	ITA 6201/MUM/2025	2007-08	[D] HITESH SHANTILAL MEHTA (E-FILE)	
13	ITA 6202/MUM/2025	2003-04	[D] HITESH SHANTILAL MEHTA (E-FILE)	
14	ITA 6207/MUM/2025	1996-97	[D] HITESH SHANTILAL MEHTA (E-FILE)	Adjourned
15	CO 349/MUM/2025	1996-97	[A] HITESH SHANTILAL MEHTA	to
16	CO 350/MUM/2025	2003-04	[A] HITESH SHANTILAL MEHTA	21/1/26
17	CO 354/MUM/2025	2007-08	[A] HITESH SHANTILAL MEHTA	
18	CO 356/MUM/2025	2009-10	[A] HITESH SHANTILAL MEHTA	
19	CO 357/MUM/2025	2010-11	[A] HITESH SHANTILAL MEHTA	
20	ITA 6203/MUM/2025	2014-15	[D] K RAHEJA CORP PRIVATE LIMITED (E-FILE)	
21	CO 15/MUM/2026	2014-15	[A] K RAHEJA CORP PRIVATE LIMITED	
22	ITA 6237/MUM/2025	2020-2021	[D] KALA ESWARAN IYR (E-FILE)	


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 14-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF F BENCH FOR 15-JANUARY-2026 (THURSDAY)

BENCH WILL NOT FUNCTION

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 42/MUM/2024	1993-94	[A] JYOTI H. MEHTA (LEGAL HEIR OF LATE HARSHAD S. MEHTA) (E-FILED)	
2	ITA 975/MUM/2024	1993-94	[D] LATE SH. HARSHAD MEHTA (THROUGH LEGAL SMT. JYOTI MEHTA) HEIR	
3	ITA 2605/MUM/2025	2015-16	[A] JAYASHREE MUKUND MARATHE (E-FILE)	Adjourned to
4	ITA 4637/MUM/2025	2020-21	[A] MR. VIKKI MUKUNDRAI AJMERA (E-FILE)	21/01/26
5	ITA 5065/MUM/2025	2012-13	[A] VASU IMPEX	
6	ITA 5120/MUM/2025	NA	[A] FAIZ-E-GARIB NAWAZ TRUST (E-FILE)	
7	ITA 5121/MUM/2025	NA	[A] FAIZ-E-GARIB NAWAZ TRUST (E-FILE)	
8	ITA 5844/MUM/2025	2016-17	[A] JAGRUTI KIRTI SHAH	
9	ITA 6125/MUM/2025	2016	[D] JAGRUTI KIRTI SHAH (E-FILE)	
10	ITA 6015/MUM/2025	AAQFS6338H	[D] SANGHVI DHANRUPJI DEVAJI & CO. (E-FILE)	
11	ITA 6102/MUM/2025	2021-22	[A] VIKAS VAISHNAV HUF (E-FILE)	
12	ITA 6134/MUM/2025	2015	[D] VISAGAR POLYTEX LIMITED (E-FILE)	
13	ITA 6135/MUM/2025	2016	[D] VISAGAR POLYTEX LIMITED (E-FILE)	
14	ITA 6156/MUM/2025	2017	[D] VISAGAR POLYTEX LIMITED (E-FILE)	Adjourned to
15	ITA 6157/MUM/2025	2018	[D] VISAGAR POLYTEX LIMITED (E-FILE)	22/01/26
16	CO 385/MUM/2025	2016	[A] VISAGAR POLYTEX LIMITED	
17	CO 384/MUM/2025	2015	[A] VISAGAR POLYTEX LIMITED	
18	CO 387/MUM/2025	2018	[A] VISAGAR POLYTEX LIMITED	
19	CO 386/MUM/2025	2017	[A] VISAGAR POLYTEX LIMITED	
20	ITA 7537/MUM/2025	2017-18	[A] JET SPEED REALTORS	
21	ITA 6176/MUM/2025	2010-11	[A] JITESH PRAKASHCHANDRA JADAV	

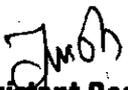

 Assistant Registrar
 29/14-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF G BENCH FOR 15-JANUARY-2026 (THURSDAY)

BENCHWILLNOTFUNCTION

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1057/MUM/2018	2012-13	[A] GRASIM INDUSTRIES LTD	
2	ITA 1563/MUM/2018	2012-13	[D] GRASIM INDUSTRIES LTD	
3	ITA 5546/MUM/2018	2013-14	[A] GRASIM INDUSTRIES LTD	Adj to
4	ITA 5547/MUM/2018	2014-15	[A] GRASIM INDUSTRIES LTD	19-01-2026
5	ITA 6405/MUM/2018	2013-14	[D] GRASIM INDUSTRIES LTD	
6	ITA 6406/MUM/2018	2014-15	[D] GRASIM INDUSTRIES LTD	
7	ITA 2752/MUM/2025	2010-11	[A] SPARK GEMS	
8	ITA 2753/MUM/2025	2011-12	[A] SPARK GEMS	Adj. to
9	ITA 2754/MUM/2025	2012-13	[A] SPARK GEMS	20-01-2026
10	ITA 3140/MUM/2025	2013-14	[A] SUPERWAYS ENTERPIRSES PRIVATE LIMITED	
11	ITA 3141/MUM/2025	2014-15	[A] SUPERWAYS ENTERPIRSES PRIVATE LIMITED	
12	ITA 3142/MUM/2025	2015-16	[A] SUPERWAYS ENTERPIRSES PRIVATE LIMITED LTD	
13	ITA 3143/MUM/2025	2016-17	[A] SUPERWAYS ENTERPIRSES PRIVATE LIMITED	
14	ITA 3144/MUM/2025	2017-18	[A] SUPERWAYS ENTERPIRSES PRIVATE LIMITED	
15	ITA 3145/MUM/2025	2018-19	[A] SUPERWAYS ENTERPIRSES PRIVATE LIMITED	Adj. to
16	ITA 3146/MUM/2025	2019-20	[A] SUPERWAYS ENTERPIRSES PRIVATE LIMITED	21-01-2026
17	ITA 3972/MUM/2025	2013-14	[D] SUPERWAYS ENTERPRISES PRIVATE LIMITED (E-FILE)	
18	ITA 3975/MUM/2025	2014-15	[D] SUPERWAYS ENTERPRISES PRIVATE LIMITED (E-FILE)	
19	ITA 3976/MUM/2025	2015-16	[D] SUPERWAYS ENTERPRISES PRIVATE LIMITED (E-FILE)	
20	ITA 3979/MUM/2025	2016-17	[D] SUPERWAYS ENTERPRISES PRIVATE LIMITED (E-FILE)	
21	ITA 3993/MUM/2025	2017-18	[D] SUPERWAYS ENTERPRISES PRIVATE LIMITED (E-FILE)	
22	ITA 4007/MUM/2025	2018-19	[D] SUPERWAYS ENTERPRISES PRIVATE LIMITED (E-FILE)	

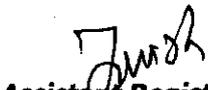

Assistant Registrar
14-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF H BENCH FOR 15-JANUARY-2026 (THURSDAY)

BENCH WILL NOT FUNCTION

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 565/MUM/2017	2012-13	[A] THE INDIAN HOTELS COMPANY LTD (SG)	← Adjourned to 20/01/26
2	ITA 7454/MUM/2018	2014-15	[A] THE INDIAN HOTELS COMPANY LIMITED (SG)	
3	ITA 1123/MUM/2022	2017-18	[A] THE INDIAN HOTELS COMPANY LIMITED (SG)	
4	ITA 1250/MUM/2021	2016-17	[A] THE INDIAN HOTELS CO. LTD. (SG)	
5	ITA 2290/MUM/2022	2018-19	[A] THE INDIAN HOTELS COMPANY LIMITED (SG)	
6	ITA 896/MUM/2023	2019-20	[A] THE INDIAN HOTELS COMPANY LIMITED (SG)	
7	ITA 1989/MUM/2016	2011-12	[A] INLAYS INDIA P. LTD	← Adjourned to
8	ITA 1815/MUM/2016	2011-12	[D] INLAYS INDIA P. LTD	
9	ITA 554/MUM/2022	2017-18	[A] SONY PICTURES FILMS INDIA PRIVATE LIMITED	21/1/26
10	ITA 2418/MUM/2022	2017-2018	[A] M/S TATA AUTOCOMP SYSTEMS LIMITED	←
11	ITA 2419/MUM/2022	2018-19	[A] M/S TATA AUTOCOMP SYSTEMS LIMITED	
12	ITA 6864/MUM/2024	2021-22	[A] TELEPERFORMANCE GLOBAL BUSINESS PRIVATE LTD, SUCCESSOR TO TELEPERFORMANCE GLOBAL SERVICES PVT LTD (E-FILING)	← Adjourned to
13	ITA 6777/MUM/2024	2021-22	[A] TKIL INDUSTRIES PRIVATE LIMITED (FORMERLY KNOWN AS THYSSENKRUPP INDUSTRIES INDIA PRIVATE LIMITED) (E-FILING)	
14	ITA 3498/MUM/2025	2014-15	[A] VIKRAM SURESHBHAI SHETH ((E-FILE-SMC))	← 22/1/26


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 14-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF I BENCH FOR 15-JANUARY-2026 (THURSDAY)

BENCH WILL NOT FUNCTION

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3266/MUM/2018	2006-07	[A] MAHESH TIKAMDAS THARANI	Adjournd to 19/01/26
2	ITA 3267/MUM/2018	2007-08	[A] MAHESH TIKAMDAS THARANI	
3	ITA 2946/MUM/2022	2010-2011	[A] GLOBAL HOSPITALITY LICENSING SARL (ROCA)	Adjournd to 20/01/26
4	ITA 2947/MUM/2022	2013-2014	[A] GLOBAL HOSPITALITY LICENSING SARL	
5	ITA 2948/MUM/2022	2014-2015	[A] GLOBAL HOSPITALITY LICENSING SARL	Adjournd to 21/01/26
6	ITA 2949/MUM/2022	2016-2017	[A] GLOBAL HOSPITALITY LICENSING SARL	
7	ITA 3225/MUM/2023	2020-21	[A] DBS BANK LTD (ROCA)	Adjournd to
8	ITA 4727/MUM/2023	2021-2022	[A] DBS BANK LTD (E-FILED)	
9	ITA 4310/MUM/2023	2021-22	[A] SLACK TECHNOLOGIES LIMITED	Adjournd to
10	ITA 4795/MUM/2023	2021-22	[A] GLAXOSMITKLINE PTE. LTD ((ROCA))	
11	ITA 1829/MUM/2025	2022-23	[A] TECH DATA (SINGAPORE) PTE LIMITED (E-FILE ROCA)	Adjournd to 21/01/26
12	ITA 6053/MUM/2025	2023-24	[A] BDA PARTNERS LIMITED	


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 14-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF J BENCH FOR 15-JANUARY-2026 (THURSDAY)****BENCH WILL NOT FUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 481/MUM/2013	2008-09	[A] ZENSAR TECHNOLOGIES LTD	
2	CO 67/MUM/2014	2009-10	[A] ZENSAR TECHNOLOGIES LTD	
3	ITA 1608/MUM/2014	2009-10	[A] ZENSAR TECHNOLOGIES LTD	
4	ITA 1916/MUM/2015	2010-11	[A] ZENSAR TECHNOLOGIES LTD	
5	ITA 2257/MUM/2015	2010-11	[D] ZENSAR TECHNOLOGIES LTD	Adjourned to
6	ITA 1284/MUM/2024	2016-17	[A] ULTRATECH CEMENT LIMITED ((ROCA))	20/01/26
7	ITA 1960/MUM/2024	2016-17	[D] ULTRATECH CEMENT LIMITED ((ROCA))	
8	ITA 3750/MUM/2024	2020-21	[A] OERLIKON TEXTILE INDIA PRIVATE LIMITED	
9	ITA 5845/MUM/2024	2021-22	[A] OERLIKON TEXTILE INDIA PRIVATE LIMITED	
10	ITA 4206/MUM/2024	2020-21	[A] RESTAURANT BRANDS ASIA LIMITED ((ROCA))	
11	ITA 6663/MUM/2024	2021-22	[A] ORTHO CLINICAL DIAGNOSTICS INDIA PVT LTD ((ROCA))	
12	ITA 4349/MUM/2024	2020-21	[A] OGD SERVICES HOLDING LIMITED	Adjourned to
13	ITA 4717/MUM/2024	2020-21	[A] ROCHE PRODUCTS (INDIA) PRIVATE LIMITED (E-FILE)	21/01/26
14	ITA 4985/MUM/2024	2020-21	[A] MARICO LTD	
15	ITA 6087/MUM/2024	2021-2022	[A] WAN HAI LINES (INDIA) PRIVATE LIMITED (E-FILING)	
16	ITA 6576/MUM/2024	AY 2021-22	[A] PUINTOLA TOLLWAY PRIVATE LIMITED (E-FILE)	
17	ITA 6723/MUM/2024	2021-22	[A] PWW DISTRIBUTION INDIA PRIVATE LIMITED (E-FILING)	
18	ITA 6774/MUM/2024	AY 2021-22	[A] MARSH INDIA INSURANCE BROKERS PRIVATE LIMITED (E-FILING)	

J. Wadhvani
Assistant Registrar
14-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF SMC BENCH FOR 15-JANUARY-2026 (THURSDAY)****BENCH WILL NOT FUNCTION**

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4753/MUM/2025	2011-12	[A] MR. INDRAJIT MAHENDRA KHONA	
2	ITA 5431/MUM/2025	2009-10	[A] VAIBHAV DWARKANATH WAREKAR (E-FILE)	} Adjournd to
3	ITA 5551/MUM/2025	2012-13	[A] MR. DHIREN PRADIP SADIWALA	
4	ITA 5874/MUM/2025	2013-14	[A] WANDEL GLOBAL SERVICES LIMITED (E-FILE)	19/01/26
5	ITA 6104/MUM/2025	2012-13	[A] REGUS SOUTH MUMBAI BUSINESS CENTRE PVT. LTD. (E-FILE)	
6	ITA 6516/MUM/2025	2016-17	[A] SANJAY ASHOK JAIN (E-FILE)	} Adjournd to
7	ITA 6545/MUM/2025	2012-13	[A] RAJENDRA P SHAH	
8	ITA 7229/MUM/2025	2017-18	[A] SHAKTI SALES COOPERATION (E-FILE)	
9	ITA 7272/MUM/2025	2011-12	[A] SUMANGAL SHARES & SECURITIES PRIVATE LIMITED (E-FILE)	22/01/26
10	ITA 7273/MUM/2025	2012-13	[A] SUMANGAL SHARES & SECURITIES PRIVATE LIMITED (E-FILE)	

J. W. Shah
Assistant Registrar
14-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 15-JANUARY-2026 (THURSDAY)

**BEFORE SMT. BEENA PILLAI, JUDICIAL MEMBER
AND SHRI JAGADISH, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM									
Srl	Appeal Number				Assmt. Year	Assessee	Adjourned to	Bench	Remarks
1	ITA	3680	MUM	2017	2010-11	[A] STATE BANK OF INDIA (2010-11)	02-02-2026	G	2010-11
2	ITA	3882	MUM	2017	2010-11	[D] STATE BANK OF INDIA (2010-11)		G	2010-11

Jush
**Assistant Registrar
14-Jan-2026**